

Technology, Delhi, for the year 1970-71 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961 [Placed in Library See No LT-4890/73].

ACCOUNTS OF KHADI & VILLAGE INDUSTRIES COMMISSION FOR 1969-70 & 1970-71 AND TWO STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956 —

- (i) Certified Accounts of the Khadi and Village Industries Commission for the year 1969-70 together with the Audit Report thereon
- (ii) Certified Accounts of the Khadi and Village Industries Commission for the year 1970-71 together with the Audit Report thereon

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the above documents [Placed in Library See No LT-4891/73]

12 51½ hrs.

ASSENT TO BILLS

SECRETARY Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the current session and assented to —

- 1 The Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Bill, 1972.

- 2 The Seaward Artillery Practice (Amendment) Bill, 1973
- 3 The Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Bill, 1973.
- 4 The Delhi School of Education Bill, 1973

12 52 hrs

PUBLIC ACCOUNTS COMMITTEE

EIGHTY-NINTH AND NINETIETH REPORTS

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee —

- (1) Eighty-ninth Report on "The Review of Implementation by Government of the recommendations relating to Customs during 1962-72
- (2) Ninetieth Report on Chapter III of the Report of the Comptroller and Auditor General of India for the year 1970-71 —Union Government (Civil), Revenue Receipts relating to Union Excise

ESTIMATES COMMITTEE

FORTIETH, FORTY-FIRST, FORTY-FOURTH REPORTS AND MINUTES

SHRI A K M ISHAQUE (Basirhat) I beg to present the following Reports and Minutes of the Estimates Committee —

- (1) (i) Fortieth Report on the Ministry of Petroleum and Chemicals (Department of Chemicals)—Fertilisers
- (ii) Forty-first Report on the Ministry of Communications (Indian Posts and Telegraphs Department)—Telephones